CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

OA/020/614/2018 Date of Order: 17.07.2018

Between:

T. Anjaneyulu, S/o. Venkateswarlu, Aged 37 years, SSE/P.Way/Ongole (Group 'C'), Rly. Qtr. 132 A, Near Railway Station, Ongole, Andhra Pradesh.

.... Applicant

AND

- Union of India rep. by The General Manager, South Central Railway, Rail Nilayam, 3rd floor, Secunderabad – 500 025.
- 2. The Chief Track Engineer, South Central Railway, Rail Nilayam, Secunderabad – 500 025.
- Sr. Divisional Engineer (Co-Ord), Vijayawada Division, South Central Railway, Vijayawada.
- Sr. Divisional Personnel Officer, Vijayawada Division, South Central Railway, Vijayawada.

.... Respondents

Counsel for the Applicant : Mr. G. Trinadha Rao

Counsel for the Respondents : Mr. S.M. Patnaik, SC for Railways

CORAM:

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }

Learned counsel appearing for the Applicant on instructions seeks permission to withdraw the O.A. He is permitted to do so. Therefore, the O.A. is dismissed as withdrawn. No order as to costs.

(JUSTICE R. KANTHA RAO) JUDL. MEMBER

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